

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 3106
ANSWERED ON 22.03.2022**

Funds for Development of Sports in Kerala

3106. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has allocated funds for development of sports stadiums during Financial Year 2022-23;**
- (b) if so, the details thereof along with the quantum of funds allocated and utilized;**
- (c) the proposals which have been received from the State Government of Kerala with regard to development of Stadiums under Khelo India Scheme for Financial Year 202-22 and Financial Year 2022-23;**
- (d) the steps taken/to be taken by the public representative and State Governments for fund allocation from the Union Government under various schemes for development of stadiums; and**
- (e) the action taken by the Government in this regard?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports stadiums and allocating funds for the same rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. However, under the "Utilisation and creation/upgradation of sports infrastructure" vertical of the Khelo India Scheme, this Ministry has sanctioned 289 sports infrastructure projects of various categories across the country amounting to ₹ 2396.49 crore since the inception of the Khelo India Scheme in 2016-17.

(c) No proposal has been received from the State Government of Kerala with regard to development of Stadiums under Khelo India Scheme for Financial Year 2021-22 and Financial Year 2022-23.

(d) and (e) The Khelo India Scheme is a demand-driven scheme under which proposals when received from the State/UT Governments and other eligible entities are analyzed in this Ministry and then sanctioned according to the parameters of the Scheme, subject to their completeness, technical feasibility and availability of funds under the Scheme. The public representatives as well as the State/UT Governments need to forward suitable project proposals in the prescribed format along with the Detailed Project Report as per the norms laid down in the Operational Guidelines of the relevant Component of the Khelo India Scheme through the concerned Department (Sports) of the State/UT Government. The State/UT Governments are also expected to send select project proposals to this Ministry in the order of priority.
